

**CENTRAL ADMINISTRATIVE TRIBUNAL****CHANDIGARH BENCH****O.A. No.060/00241/2020**

Chandigarh, this the 12<sup>th</sup> of March, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

Nikhil Jerath, age 27 1/2 years, son of Sh. Harish Jerath, working as Laundry Supervisor, Government Medical College and Hospital, Sector 32, Chandigarh (resident of House No. 2320/E, Chandigarh Housing Board Flats, Sector 63, Chandigarh – 160022 'Group C'

**....Applicant**

(BY: Mr. Barjesh Mittal, Advocate)

**Versus**

1. Chandigarh Administration through Secretary, Department of Medical Education and Research (SMER) Chandigarh Administration, UT Secretariat, Sector 9, Chandigarh – 160009.
2. The Director Principal, Government Medical College and Hospital, Sector 32, Chandigarh.

**... .Respondents****O R D E R(Oral)****SANJEEV KAUSHIK, MEMBER (J):**

Considering that the representations dated 06.11.2019 and 29.01.2020 (Annexure A-10 and 11) of the applicant, requesting the respondents to prescribe correct pay scale in Recruitment Rules for the Laundry Supervisor, are pending consideration, I dispose of the O.A., in limine, without commenting on the merit of the case, by directing the Competent Authority amongst the Respondents to consider



and decide the claim of the applicant, as raised in the representations, in accordance with law, by passing a reasoned and speaking order, within a period of two months from the date of receipt of a certified copy of this order and a copy of the final order be duly communicated to the applicant. No order as to costs.

**(Sanjeev Kaushik)  
Member (J)**

Place: Chandigarh  
Dated: 12.03.2020

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